

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 83/2007
CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.07.2016 AT 10.30 A.M**

NAME OF THE COMPANY: M/s. Shakti Solvex & General Mills Ltd.


SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1	Mr. Amit S. Chaudha (Sr. Adv)		Respondent	
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	Mr. Alok Kr. Aggarwal		Respondents	
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	Gaurav Tanwar		Respondents	
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	Niranjan Gupta		Respondents	
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	Rajesh		Respondents	
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1.	Mr. Hemant Sharma		Advs Petitioner	
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2.	Ms. Aishwarya Mishra		Advs Petitioner	
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ORDER

Annual Returns and the Balance Sheets have been placed on record by the respondents. Copies of the same have been supplied to the petitioner.

Contd/-.....

2. Argument on the point of date for valuation has been addressed by both the parties as the petitioner is willing to exit given the fair valuation of his holding, for the purpose of valuation of the assets of the Respondent Company, it would be expedient to have a consensus on the appointment of the valuer. Both parties may file the names of independent valuers for assistance of this Bench.

3. To come up for further consideration on 08.08.2016 at 2.00 p.m.

Sd/-

(Ina Malhotra)

Member Judicial

Sd/-

(R. Varadharajan)

Member Judicial